

R.O.C.No.30/2015-Con.B2

DISTRICT JUDGE
TRANSFER & POSTING

NOTIFICATION No. 153 / 2015

Thiru G.Sendil Kumar, District Judge of Puducherry Judicial Service, formerly functioned on deputation in the Tamil Nadu State Judicial Service, as II Additional District Judge (CBI Cases), Coimbatore, now under compulsory wait, who has been repatriated to his parent service viz., Puducherry Judicial Service in G.O.(D) No.452, Public (Special-A) Department, dated 08.10.2015 of Government of Tamil Nadu and appointed on repatriation as Member Secretary, Union Territory of Puducherry Legal Services Authority, Pondicherry on deputation basis in Order No.2723/1/2015-LD, Law Department, dated 11.09.2015 of Government of Puducherry, is posted on repatriation as Member Secretary, Union Territory of Puducherry Legal Services Authority, Pondicherry, on deputation basis, in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 08.10.2015.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL

R.O.C.No.30/2015-Con.B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Thiru G.Sendil Kumar, District Judge of Puducherry Judicial Service, formerly functioned on deputation in the Tamil Nadu State Judicial Service as II Additional District Judge (CBI Cases), Coimbatore, now under compulsory wait, repatriated to his parent department viz., Puducherry Judicial Service and posted on deputation as Member Secretary, Union Territory of Puducherry Legal Services Authority, Pondicherry - Notification issued - Joining instructions – issued.

Ref: High Court's Notification No. 153 / 2015, dated : 08.10.2015.

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Thiru G.Sendil Kumar, District Judge of Puducherry Judicial Service, formerly functioned on deputation in the Tamil Nadu State Judicial Service as II Additional District Judge (CBI Cases), Coimbatore, now under compulsory wait, who has been repatriated to his parent department viz., Puducherry Judicial Service and posted on deputation as Member Secretary, Union Territory of Puducherry Legal Services Authority, Pondicherry in High Court's Notification cited above, is required to take charge of the post of Member Secretary, Union Territory of Puducherry Legal Services Authority, Pondicherry, from the Chief Judge, Pondicherry, who is holding full additional charge of the said post, on 09.10.2015 F.N., without fail.

**HIGH COURT, MADRAS.
DATED: 08.10.2015.**

**Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL**